

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (d). Details are being collected from the various agencies.

#### Atrocities by Militants

4404. KUMARI SUSHILA TIRIYA : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the Kashmiri militants who have surrendered to the authorities are committing atrocities on the innocent people of the state;

(b) if so, the reasons thereof;

(c) whether the Government had decided to rehabilitate all these militants; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b). There have been reports from time to time of alleged atrocities by militants who had surrendered. The approach of the Government has been to encourage all those who are willing to move away from the path of violence and to facilitate their proper rehabilitation in the mainstream of society. At the same time, any one indulging in violence and criminal activities is liable to be dealt with under the law.

(c) and (d). As regards rehabilitation of surrendered militants the policy inter-alia envisages vocational training in various trades, together with stipends, for absorbing them in self-employment ventures under various schemes of Central and State Governments, and also their recruitment in various Government organisations, including Central Para-Military forces, keeping in view their qualifications and past activities.

#### Atrocities by Militants

4404. DR. M.P. JAISWAL : Will the PRIME MINISTER be pleased to state :

(a) the number of homes of Kashmiri migrants burnt in Kashmir by the militants;

(b) the number of persons who got insurance compensations;

(c) whether it is a fact that in case of burnt migrant homes the insurance claim are not being given as is applicable to the other states; and

(d) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (d). The Kashmiri migrants whose houses have been burnt/damaged by the militants are being provided with exgratia relief @ 50% of the assessed loss, subject to the maximum of Rs. 1 lakh. The Government have made payment in 3213 cases out of 3758 cases. The migrants who have got their houses insured are also getting claims from concerned insurance companies. Special efforts are being made to settle their claims and about 95% claims have been settled which is a high percentage by any standards. Their claims are being settled as per policy applicable in other States except that some procedural concessions have been granted in view of the prevailing situation in the State.

#### Utilisation of Substandard Material

4406. SHRI JAGAT VIR SINGH DRONA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware of the fact that the contractors have not utilized the standard quality of material in the works of I.I.I.P., Noida, as per the specifications of tenders;

(b) if so, whether any enquiry was constituted in this regard;

(c) if so, the findings of the enquiry and action taken against defaulters; and

(d) the precautionary measures proposed to avoid such situation in future?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) It has been informed by New Okhla Industrial Development Authority (Noida) that they have not executed any works for any Organisation/Institute/Government Department which has the abbreviation of I.I.I.P. The CPWD has also endorsed the same view.

(b) to (d). Do not arise in view of reply to part (a) above.

[Translation]

#### Setting up of Power Projects/Sub-Stations

4407. DR. BALIRAM :

SHRI S.P. JAISWAL :

SHRI HARIVANSHSAHAI :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government are proposing to set up some power projects in Uttar Pradesh;

(b) if so, the details, alongwith locations thereof;

(c) the total expenditure incurred thereon;